

**Ceiling on Lending Facilities Imposed  
by IMF**

4064. SHRI E. BALANANDAN : Will the Minister of FINANCE be pleased to state :

(a) the percentage of increase made in India's quota by the IMF in its eighth revision ;

(b) the ceiling on lending facility imposed in our case ; and

(c) what will be the impact on our borrowing accommodation with the IMF ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) As a result of Eighth Quota Review, India's present quota has been increased by 28.54% from present quota of SDR 1717.5 million.

(b) and (c) IMF have not imposed any specific ceiling in case of India. At its meeting in Washington on September 25, 1983, the Interim Committee concluded that access to the Fund's resources under the enlarged access policy during 1984 should be subject to annual limits of 102 and 125 per cent of quota, 3 years limit of 306 and 375 per cent of quota, and cumulative limits of 408 and 500 per cent of quota. This resolution does not affect our existing arrangements with the Fund as it is applicable during 1984.

**Financial Assistance to States by  
Financial Institutions**

4065. SHRI SATYAGOPAL MISRA : Will the Minister of FINANCE be pleased to state :

(a) the details of financial assistance to different States by the different Central Financial Institutions in the years 1980-81, 1981-82 and 1982-83 ;

(b) the basis of granting loans assistance to different States by the Centrally controlled Financial Institutions ; and

(c) the details therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Information readily available is given in attached statement.

(b) and (c) The all-India financial institutions do not make State-wise allocation of funds. Flow of assistance from the financial institutions to any particular State is determined by the number of applications for assistance received from that State which in turn would depend on the level of entrepreneurial activity in the State and locational decisions of the entrepreneurs. The locational decisions of the entrepreneurs are influenced by factors such as availability of raw materials, skilled labour, power supply, basic infrastructural facilities and proximity to markets. The financial institutions extend assistance in accordance with national priorities to all projects which are found economically viable and technically feasible.

**Statement**

Statewise Classification of Assistance sanctioned by All-India Financial Institutions.

(Rs. in crores)

Sl. No.	State	Sanctions		
		1979-80	1980-81	1981-82
1.	Andhra Pradesh	68.55	153.84	253.55
2.	Assam	6.07	6.93	8.94
3.	Bihar	39.32	62.90	61.11